

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. IA 3614/2023 In C.P. (IB)/4563(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

NAME OF THE PARTIES: Kailash T Shah Vs. Narendra Patel
IN THE MATTER OF
Ultratech Cement Ltd
V/s
Jaatvedas Construction Co Pvt Ltd

**Section: 7, Sec 43(1) r/w Sec 44 (1) of Insolvency and Bankruptcy
Code, 2016 & Rule 11 of NCLT, 2016**

ORDER

IA No. 3614/2023:- Adv. Aniruth Purusothaman appeared for the Applicant.

At his request, list the matter on **07.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

24.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)